(b) what is the total amount epatriated as profit and royalty by he Japanese companies during the ast three years, year-wise; and

(c) what is the total amount spent n the import of capital goods for he automobile industry established vith Japanese collaboration, so far?

THE MINISTER OF INDUSTRY SHRI J. VENGAL RAO) : (a) to c) A statement is laid on the Table f the House as annexure [*See* Appendix CXLVII, Annexure No. 48].

Direct grant to private sector by UNDP

*469. SHRIMATI SATYA BAAIN: SHRIMATI VEENA VERMA: Vill the Minister of INDUSTRY e pleased to state:

(a) whether Government are ware that United Nations Deve-opment Programme (UNDP) are onsidering direct grants to the rivate sector in India;

(b) if so, what are the details in his regard; and

(c) whether Government are be-ng consulted in the matter?

THE MINISTER OF INDUS-RY (SHRI J. VENGAL RAO): a) No, Sir.

(b) and (c) Do not arise.

Price Control on Naproxen

*470. DR. RATNAKAR PANDEY: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 673 given in the Rajya Sabha on the 2nd May, 1988 and state:

(a) what are the imports and the CIF prices in respect of Naproxen during the last three years, year-wise;

(b) what are the sales of Naproxen based formulations of major brands as per ORG at present and during 1986;

(c) whether it is a fact that the price per tablet after decontrol is Rs. 1.50 which is exorbitant;

(d) whether it is a fact that decontrol would boost imports instead of domestic production; and

(e) on what grounds this drug has been put in the price decontrol category contrary to the exclusion principles?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) The required details to the extent available are given at Statement-I (*See* below).

(b) Sales turn-over is not monitored.

(c) Prices of some major brands are given at Statement-II (*See* below).

(d) No, Sir.

(e) Naproxen has been excluded from DPCO, 1987 on the recommendations of Kelkar Committee.